

(b) whether a decision has also been taken to allow demonstrations upto the outer precincts of the Parliament House; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (a) and (b). No such proposal was under consideration or the district authorities.

(c) The orders are promulgated strictly in accordance with the provisions of section 144 of the Code of Criminal Procedure. While the Government recognise the importance of peaceful demonstrations in a democracy, it is equally important that Parliament should be able to function in a peaceful manner without any obstruction.

Theft of Historical Relics from Asfi, Imambara in Lucknow,

967. SHRI S. M. BANERJEE : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that valuable historical relics have been stolen from Asfi, Imambara in Lucknow ;

(b) if so, whether any persons have been arrested ; and

(c) whether the relics have been recovered ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHANARA JAIPAL SINGH) : (a) A report in this regard had appeared in the press.

(b) and (c). The Government have no information since the entire Imambara property including the building and moveables is in the possession and ownership of the Hussainabad Trust.

Parliament Session in the South

968. SHRI HARDAYAL DEVGUN :
SHRI K. LAKKAPPA :
SHRI A. SREEDHARAN :
SHRI YAJNA DATT SHARMA :

SHRI JAI SINGH ;
SHRI YASHPAL SINGH :
SHRI M. S. OBERAI :

Will the Minister of PARLIAMENTARY AFFAIRS be pleased to refer to the reply given to Starred Question No. 1768 on the 16th May, 1969 and state :

(a) whether Government have since examined the question of holding a Parliament Session in the South ; and

(b) if so, the details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : (a) and (b). The matter is still under consideration of the Government.

Bridge on a Tributary of Gurpur River

969. SHRI LOBO PRABHU : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the reasons why the bridge on a tributary of the Gurpur river which will end the isolation of Ullaibettu, Iruvail and other villages and supply the missing link to a road-way already constructed is not being undertaken;

(b) whether Government are aware that in the absence of the bridge, the public including school children have to pay for a boat to reach the main which is only a few hundred feet away ; and

(c) the reasons why the Central Government do not make their contribution of 40 per cent for this missing link in a rural communication on which investment has already been made ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) and (b). The information is being collected and will be laid on the Table of the Sabha as soon as available.

(c) The Fourth Five Year Plan (1969-74) does not provide for any